

Contribution of sports industry to GDP

2554. SHRI DEREK O'BRIEN: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) what is the contribution of Indian sports industry, Sporting leagues, sports apparel, sports equipment etc. to the GDP;

(b) whether there is a law to regulate the sports industry including different sports leagues, if so, the details thereof; and

(c) if not, the reasons therefore?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI VIJAY GOEL): (a) The Government does not maintain separate data in this regard.

(b) No Sir.

(c) Sports is an autonomous sector and is as such regulated by the international and national sports bodies concerned.

Implementation of Lodha Committee reforms

2555. SHRI ANIL DESAI: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether reforms suggested by the Lodha Committee are being implemented in a tardy manner due to BCCI obstinacy;

(b) if so, the reasons therefor; and

(c) the details of steps Government is taking to implement the Lodha Committee reforms in letter and spirit?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI VIJAY GOEL): (a) to (c) Sir, The Supreme Court has appointed a Committee of Administrators (COA) to oversee the implementation of the Lodha Committee recommendations in Board of Control for Cricket in India. The COA updates the Apex Court with respect to implementation status.

Sports facilities for the residents

2556. SHRI RAJKUMAR DHOOT: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether it is a fact that RWAs of the DDA flats in Vasant Kunj, New Delhi which were constructed for the stay of participating sportspersons of Commonwealth Games 2010 have recently requested DDA, Lt. Governor of Delhi and to the Government